†[UNDERUTILISATION OF LABOUR IN PHARMACEUTICAL FACTORY, MADRAS

902. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) what is the average number of labour hours which are utilised and which remain unutilised in the Pharmaceutical Factory at Madras; and

(b) whether the number of labour hours which are utilised is on the low side, if so, the reasons therefor and what steps are proposed to be taken for remedying this situation?]

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) क्रमश: 62 प्रतिशत और 8 प्रतिशत ।

(ख) 70 प्रतिशत को सामान्य मानते हुए 62 प्रतिशत कम है । कारण इस प्रकार हैं :—

(i) कर्मचारी अनुभवी होते हुए भी अधिक उम्र के हैं ।

(ii) घिसा-पिटा संयंत्र और मशीनरी ।

(iii) अनुपयुक्त इमारतें ।

(iv) कच्ची सामग्री की जिसके लिए फैक्टरी को अन्य ऐजेन्सियों पर निर्भर करना पड़ता था, प्राप्त होने में अनिश्चितता ।

(v) औषध नियमों के अधीन जिन नमूनों का परीक्षण अपेक्षित है उन्हें देखते हुए विश्लेषक कैमिस्टों की अपर्याप्तता ।

(vi) कुछ चीजों के निर्माण का बन्द होना ।

जहां तक सुधार विषयक कदमों का प्रश्न है तुरन्त उपाय के रूप में चार अतिरिक्त विश्लेषक कैमिस्टों की स्वीकृति दे दी गई है । मद्रास के चिकित्सा सामग्री भण्डार के कार्य संचालन को जिसमें उससे सम्बद्ध फैक्टरी भी सम्मिलित है, सुधारने की योजनाओं पर भी चिकित्सा सामग्री भण्डारों के पुनर्गठन की योजना के साथ साथ विचार किया जा रहा है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) 62 percent and 8 percent respectively.

(b) Considering 70 percent as normal, 62 percent is on the low side. The reasons are as follows :

(i) Employees, though experienced, are aged.

(ii) Worn out Plant and Machinery.

(iii) Unsuitable buildings.

(iv) Uncertainty regarding receipt of raw materials for which the Factory had to depend on other agencies.

(v) Inadequacy of Analytical Chemists relative to the samples requiring tests under the Drugs Rules.

(vi) Discontinuance of manufacture of certain items.

As far the remedial steps, as in immediate measure, four additional Analytical Chemists have been sanctioned. Plans to improve the working of the Medical Store Depot at Madras including the Factory attached to it are also under consideration alongwith the scheme of reorganisation of Medical Store Depots.]

गन्दी बस्तियों को समाप्त करने की योजना

903. **श्री राम सहाय : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय द्वारा दिल्ली के उप-राज्यपाल को दिये गये इन सुझावों का क्या परिणाम रहा कि गन्दी बस्तियों को समाप्त करने और झुग्गियों और झोपड़ियों को हटाने की योजना की पूरी तरह और शीघ्र पुन: जांच की जाये ;

† [ ] English translation

(ख) उप-राज्यपाल किस निर्णय पर पहुंचे है और उन्होंने मंत्रालय को क्या उत्तर दिया है; और

(ग) झुग्गियों और झोपड़ियों को हटाने के लिए स्वीकृत धनराशि में से अन्य निर्माण कार्यों के लिए इस वर्ष कितनी धनराशि खर्च की गई ?

†[SLUM CLEARANCE SCHEME

903. SHRI RAM SAHAI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) what has been the outcome of the suggestions made by his Ministry to the Lt. Governor of Delhi that the scheme of slum-clearance and removal of Jhuggi-Jhonpari should be re-examined thoroughly and expeditiously ;

(b) the decision at which the Lt. Governor has arrived at and the reply given by him to the Ministry ; and

(c) the amount spent on other works out of the funds sanctioned for the clearance of Jhuggis and Jhonparies during the year ?]

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) :(क) और(ख) उप-राज्यपाल ने ऐसी स्थिति में झुग्गी और झोंपड़ी हटाये जाने की योजना को पुनरीक्षित करना उचित नहीं समझा है । इस विषय पर अपने अन्तिम रूप से विचार देने से पहले सरकार के विचारार्थ गन्दी बस्ती सफाई योजना के संबंध में कुछ प्रस्ताव दिये हैं ।

(ग) कुछ नहीं ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b) The Lt. Governor has not considered it necessary to undertake a review of the Jhuggi and Jhonpri Removal Scheme at this stage. About the Slum Clearance Scheme, he has made some suggestions for consideration of Government before giving his final views in the matter.

(c) Nil.]

VISIT OF PRIME MINISTER TO GOVERNMENT OFFICES

904. SHRI SURAJ PRASAD : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Prime Minister had recently visited some of the Government Offices situated in hutments in New Delhi to find out the working conditions in which the Government employees have to work in their offices; and

(b) whether the Prime Minister proposes to visit the offices situated in the Talkatora Barracks, which are adjacent to the Parliament House premises to find out the working conditions of the Government employees working there?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) From time to time, the Prime Minister pays surprise visits to Government offices situated in the Capital to see the conditions in which Government employees work. About two weeks ago, she paid a visit to some of the offices of the Ministry of External Affairs housed in the hutments near the South Block. It is not possible at this juncture to say when and which other offices the Prime Minister will visit next.

FAMILY PENSIONS

905. SHRI E. M. SANGMA : Will the PRIME MINISTER be pleased to state :

(a) the latest rules and rates of family pension granted to the spouse/dependents of Government employees in different categories and admissible family pension if the employee concerned (i) dies during the service period and (ii) dies after his retirement and

(b) whether the latest orders regarding enhancement of family pension

†[ ] English translation.